

(6)

5.8.98

M.A. No. 123/98
O.A. No. 184/98

None present for the applicant
Mr. V.S. Gargal - Counsel for respondents.

This is an M.A. filed by the applicant
Shri Brij Raj Singh, to withdraw the O.A.
No. 184/98 filed by him in the Tribunal.
The learned counsel for the respondents
states that a copy of this M.A. has also
been delivered to the respondents. The
M.A. for withdrawing the O.A. No. 184/98
is allowed. The M.A. stands disposed
of.

Since the M.A. No. 123/98 to withdraw
the O.A. No. 184/98 is allowed, the O.A.
No. 184/98 has become infructuous
and stands disposed of with no order
as to costs.

Copy Received
Blm
7/8/98
for V.S. Gargal

Copy of order
issued to applicant
vide - 1679
dt - 10.8.98

(9/8/98)

Central Administrative Tribunal
Jaipur Bench, JAIPUR
Certified That No Further Action is
Required To Be Taken & The Case is
Fit For Committal To Record.

Dealing Asstt. Record Section Officer
Distt. No. 14. Keeper (Judicial)

(Natar Prakash)
Member (J).